

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-224(ND)/2007

IN THE MATTER OF:

GAV Developers (P) Ltd.

.. PETITIONER

Vs.

M/s. Shubh Advisors (P) Ltd. & Ors.

.. RESPONDENT

**SECTION :**

Under Section 241/242

Order delivered on 01.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

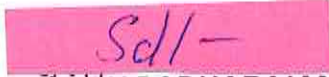
For the Petitioner/Applicant : Mr. Arun Kathpalia, Sr. Advocate  
Mr. Manish Kumar, Advocate  
Mr. Nakul Jain, Advocate

For the Respondents : -

ORDER

Learned Senior Counsel is present for the petitioner. Due to paucity of time, the matter was not able to be taken up.

At the request of the Ld. Senior Counsel, the matter is adjourned to 06.9.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
01.9.2017